

considering the various problems connected with the land problems of the tribals under the Chairmanship of Prof. Roy Burman;

(b) if so, the likely date by which the Committee will submit their report;

(c) whether the scope of Committee would be extended or a new committee will be appointed to consider the land problems of hilly areas which are not tribal in character; and

(d) if so, the likely date by which it would be done ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI A. K. PANJA) : (a) and (b). The Planning Commission has constituted a Study Group on Land Holding Systems in Tribal Areas under the Chairmanship of Dr. B. K. Roy Burman. The Study Group is required to submit its report by November 1986.

(c) and (d). There is no proposal under consideration of the Planning Commission to extend further the scope of the Study Group or constitute a new Committee to consider land problem of hilly areas which are not tribal in character.

Delay in Completion of Projects

4019. PROF. NARAIN CHAND PARASHAR : Will the Minister of PROGRAMME IMPLEMENTATION be pleased to state :

(a) whether any priority will be accorded to the implementation of the 134

projects which are lagging behind the stipulated time over the new projects during the Seventh Plan; and

(b) if not, the reasons thereof ?

THE MINISTER OF PROGRAMME IMPLEMENTATION (SHRI A. B. A. GHANI KHAN CHOUDHURY) : (a) and (b). The Government are already taking steps for minimising delays in the implementation of the projects which are lagging behind their schedule.

Law and Order Situation in the Country

4020. SHRI JAGANNATH PRASAD : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of incidents of dacoities, loot, arson thefts, murder and rape which occurred in various states during this year and the reasons for increase in the number of such incidents; and

(b) the efforts being made by Government to check them ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INTERNAL SECURITY (SHRI ARUN NEHRU) : (a) and (b). The available information is given in the Statement below.

The subject 'Public Order' is in the State list. Maintenance of Public Order which includes prevention and detection of crimes through the machinery of the police agencies is, thus, primarily the responsibility of the State Governments/Union Territories.

Statement

Statement Showing the Number of Incidents in Various States and U. Ts During 1986 Under Dacoities, Robbery, Thefts, Murder and Rape

Sl. No.	States/Union Territories	Dacoity	Robbery	Thefts	Murder	Rape	Remarks
1	2	3	4	5	6	7	8
STATES							
1.	Andhra Pradesh	88	116	2,402	305	62	Upto March, 1986
2.	Assam	165	211	2,992	241	117	Upto April, 1986

1	2	3	4	5	6	7	8	
3.	Bihar	789	600	5,331	759	101	Upto March, 1986	
4.	Gujarat	21	69	1,666	70	11	Upto January, 1986	
5.	Haryana	11	31	1,567	181	56	Upto June, 1986	
6.	Himachal Pradesh	1	14	304	29	25	Upto June, 1986	
7.	Jammu and Kashmir	-----Not Available-----						
8.	Karnataka	117	256	8,234	548	59	Upto June, 1986	
9.	Kerala	9	44	979	237	51	Upto May, 1986	
10.	Madhya Pradesh	114	978	16,348	1,104	676	Upto May, 1986	
11.	Maharashtra	186	1,119	16,465	701	265	Upto April, 1986	
12.	Manipur	22	25	470	29	5	Upto June, 1986	
13.	Meghalaya	12	16	171	49	7	Upto May, 1986	
14.	Nagaland	14	38	271	20	5	Upto June, 1986	
15.	Orissa	89	280	3,505	210	55	Upto April, 1986	
16.	Punjab	8	61	716	221	15	Upto March, 1986	
17.	Rajasthan	30	582	6,298	537	300	Upto June, 1986	
18.	Sikkim	1	5	30	1	2	Upto June, 1986	
19.	Tamil Nadu	24	130	7,442	448	64	Upto April, 1986	
20.	Tripura	61	66	358	48	20	Upto May, 1986	
21.	Uttar Pradesh	855	2,565	16,591	2,066	414	Upto April, 1986	
22.	West Bengal	-----Not Available-----						
UNION TERRITORIES								
23.	A and N Islands	—	—	45	8	—	Upto May, 1986	
24.	Arunachal Pradesh	6	9	70	13	1	Upto April, 1986	
25.	Chandigarh	—	3	270	5	2	Upto May, 1986	
26.	D and N Haveli	1	3	27	5	—	Upto June, 1986	
27.	Delhi	11	102	5,958	131	54	Upto June, 1986	

1	2	3	4	5	6	7	8
28.	Goa, Daman & Diu	1	31	562	10	5	Upto June, 1986
29.	Lakshadweep	—	—	1	—	—	Upto June, 1986
30.	Mizoram	—	9	108	17	19	Upto June, 1986
31.	Pondichery	2	6	342	8	2	Upto June, 1986

NOTE :—

1. (—) Dash stands 'NIL' information.
2. The figures are based on monthly crime statistics and may be treated as PROVISIONAL.

Deployment of para-military forces
in Delhi

4021. SHRI AMAL DATTA : Will the Minister of HOME AFFAIRS be pleased to state the total number of para-military forces deployed in the Union Territory of Delhi from October 1984, to June 1986, month-wise, categorywise, break up ?

THE MINISTER OF HOME AFFAIRS (S. BUTA SINGH) : Information regarding deployment of para-military forces in Delhi from October 1984 to June 1986 is furnished in the statement below.

Statement

Para-military forces deployed in Delhi during the period from October 1984 to June 1986.

Year and Month	CRPF (in coys)	BSF (in coys)	ITBP (in coys)	1	2	3	4
1984							
October	27	2	—	February	36	—	3
November	55	3	—	March	25	—	3
December	44	—	—	April	28	—	3
1985				May	25	1	3
January	44	—	3	June	35	—	3
				July	29	—	3
				August	40	—	3
				September	38	—	3
				October	47	—	3
				November	41	3	3
				December	41	—	3
				1986			
				January	40	—	3
				February	46	7	3
				March	45	—	3
				April	38	1	3
				May	58	—	3
				June	45	—	3